

Annexure-5

COMMITTEES IN INFORMATION TECHNOLOGY DEPARTMENT

Composition	Dates from which constituted	Term/Duration	Powers and Functions	(VII) Whether the minutes of the meetings are open to the public?	VIII) Place where the minutes if open to the public are available?
<p><b>IT Procurement Committee:</b>                      Chairperson Shri Pravin Kutumbe, Member (F&amp;I)                      Member Convener Shri A.R. Nithyanantham, CGM (IT)                      Member Shri A. Ramana Rao, GM (F&amp;A - Life)                      Member Shri T.S. Naik, GM (CAD)</p>	<p>12/01/2017</p>	<p>On going</p>	<p>(i) The Committee shall advise on purchase of IT systems, equipment, electronic components required for maintenance and replacement, spare parts, and computer consumables and any other material as referred to it including high priority items and items which are to be procured through single source and make recommendations                      (ii) Committee will devise its own methods within the ambit of the extant provisions of IRDAI. Manuals for Purchase of Goods/Procurement of Works and guidelines on selection of Consultants on the subject for recommending purchases/consultants                      (iii) It will decide periodicity of procurement of the repetitively needed items by fixing the minimum and maximum levels.                      (iv) It will decide on procurement of high priority and single source items.                      (v) It will make relevant specifications for such purchases.                      (vi) The Committee shall decide on selection of vendors through proper procedure in all cases of</p>	<p>Yes.</p>	<p><a href="https://www.irdai.gov.in/ADMINCMS/cms/firmGeneralList.aspx?DF=ITPCMT&amp;mid=1.11">https://www.irdai.gov.in/ADMINCMS/cms/firmGeneralList.aspx?DF=ITPCMT&amp;mid=1.11</a></p>

	<p><b>06-03-2019</b></p>	<p>On going</p>	<p>(i) Evaluation and finalization of Tender documents (RFP, EOs etc.)  (ii) Evaluation of tender responses and shortlisting of bidders based on eligibility criteria and Technical evaluation.  (iii) Guide internal IT team throughout the bidding process management.  (iv) Selection of suitable implementing agency for implementing the Project.</p>	<p><b>Confidential</b></p>	<p>Not published</p>
<p><b>Technical Evaluation Committee for IT Projects:</b></p> <ol style="list-style-type: none"> <li>1. Prof. H. Krishnamurthy  – (Formerly Chief Research Scientist, IISc., Bangalore) – Chairman</li> <li>2. Prof. Shatrunjay Rawat, IIT, Hyderabad  – Member</li> </ol>					
	<p>procurement where total annual outgo is above Rs. 30,000/-</p>				

<p>3. Dr. Sobhan Babu, IIT, Hyderabad – Member</p> <p>4. Shri.G. Raghuraj, General Manager, IDRB - Member</p> <p>5. Chief General Manager (IT) – Member</p> <p>6. Deputy General Manager (IT) – Convener</p>				
<p><b>Technical Evaluation Committee on Business Analytics Project</b></p> <p>1. Shri. M. Pulla Rao ED (General) Chairman</p> <p>2. Shri, Shatrunjay Rawat (Professor, IIT, Hyderabad)</p> <p>3. Dr. Sobhan Babu, Member (Associate Professor, IIT, Hyderabad)</p> <p>4. Shri. A. R. Nithyanantham, CGM(IT) Member</p>	<p><b>01-10-2018</b></p>	<p>On going</p> <p>1. To make an independent assessment of the preliminary effort estimates submitted by Implementing Agency with regard to the changes requested by the user departments and optimize the effort estimates, if necessary.</p> <p>2. To ascertain whether the final effort estimation submitted by Implementing Agency is accurate and make recommendations to enable IRDAI to implement the changes in BAP.</p> <p>The Committee may co-opt for external experts, if necessary and may meet as and when required.</p>	<p>Confidential</p>	<p>Not published</p>

<p>5. Shri. Mahesh Agarwal DGM Member-Convenor</p>					
<p><b>Steering Committee for revamping of IGMS</b></p> <ol style="list-style-type: none"> <li>1. Member (Life) - Chairperson</li> <li>2. Member (Non-Life) - Member</li> <li>3. ED (Gen) - Member</li> <li>4. Two senior executives from NSEIT - Member</li> <li>5. GM (CAD) - Convener</li> </ol>	<p><b>06-06-2020</b></p>		<p>(i) consideration of monthly performance reports; (ii) consideration of matters arising out of the changes in IGMS (iii) issues escalated by Programme Management Group (PMG) (iv) matters to be brought before the Steering Committee in accordance with the agreement; (v) any matter brought before the Steering Committee by the Service Provider; (vi) any other issue which either party wishes to add to the agenda.</p>	<p>Confidential</p>	<p>Not published</p>